

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

213. C.P.(IB)/603(MB)2021

IN THE MATTER OF

UNION ROADWAYS LIMITED

V/s

ICE STEEL 1 PRIVATE LIMITED

U/s 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 13.02.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

SHRI. SANJIV DUTT
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner: Adv Shreni Shetty (VC)
For the Respondent: Counsel for the Respondent

ORDER

The Ld. Counsel for the Petitioner submits that the present matter was partly heard by the Regular Bench. In view thereof, adjourned to **04.03.2024**.

Sd/-
SANJIV DUTT
Member (Technical)

Sd/-
REETA KOHLI
Member (Judicial)

Shubham